

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

[ONLY IA NO. 318277/25 IS LISTED UNDER THIS ITEM]
IA No. 318277/2025 - EARLY HEARING APPLICATION

Date : 25-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Ms. Ila Shikhar Sheel, AOR

For Respondent(s) Mr. Purushottam Sharma Tripathi, AOR
Mr. Vijay Pratap Singh, Adv.
Mr. Vijay Dixit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Abhishek Tripathi, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.
Ms. Thanuja.V., Adv.

Mr. Bhakti Vardhan Singh, AOR
Mr. J Tarun Kumar, Adv.

M/S. Dubey & Chandra Law Chambers, AOR

Mr. Satpal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 318277/2025

No ground to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR